

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**Appeal No.212 of 2016 &
IA Nos. 459 of 2016, 460 of 2016 and 525 of 2016**

Dated: 16th January, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Maruti Clean Coal & Power Ltd.

...Appellant(s)

Vs.

Power Grid Corporation of India Ltd. & Anr.

...Respondent(s)

Counsel for the Appellant(s) : Mr. Abhinav Vasisht, Sr. Adv.
Mr. Sumit Goel
Ms. Priya Chauhan
Ms. Sonal Gupta

Counsel for the Respondent(s) : Mr. Sitesh Mukherjee
Mr. Deep Rao for R.1

Mr. Alok Shankar for R.2

ORDER

List the matter for further hearing on **15.02.2017**. Interim order is extended till 15.02.2017.

**(I. J. Kapoor)
Technical Member**

ts/sh

**(Justice Ranjana P. Desai)
Chairperson**